SHRI M. RAM GOPAL REDDY (Nizamabad): May I make a submission ?. . .

MR. SPEAKER: Why is the hon. Member coming in between? The Ministers are trying to answer it. Unless he comes on those Benches, why should he come in between ?

11.17 hrs.

RE: REPORT OF THIRD PAY COMMISSION

SHRI S. M. BANERJEE (Kanpur) : With your permission, I would like to refer to an important matter which is agitating the minds of all the Central Government employees throughout the country.

I would not have referred to this matter had it not been the last day of this session of Parliament. I have come to know reliably, despite the assurance of the hon. Minister, Shri Yeshwantrao Chavan that the Pay Commission is doing its best to submit its report at the earliest opportunity, that they are not going to submit their report in 1972; that would mean that all those who are likely to retire in 1972 will be deprived of this benefit. So, the Central Government employees' organisations, who never wanted to start an all-India struggle have decided to start an all-India agitation in the month of July, 1972. Let it not be taken as a question of prestige on the part of Government. We do not want this thing to come up. I would request the hon. Minister Shri K. R. Ganesh to kindly assure this House that in spite of the fact that the House is adjourning today, the Finance Ministry will see that the report is published or the report is submitted in 1972 and at the latest by July, 1972. I want an ass-urance from the hon. Minister so that it may allay the fear in the minds of 22 lakhs of Central Government employees that the Pay Commission is delaying the matter.

THE MINISTER OF HE MINISTRY OF STATE IN THE FINANCE (SHRI K. R. GANESH) : I have replied to this question many times. Last Tuesday, in reply to a question in the Rajva Sabha, I had indicated that the Pay Commission had indicated that they were trying to expedite the report as early as possible. Though they could not give any definite indication of a definite date, I feel and I am sure that within this year the Pay Commission would be able to give its report.

RE : DROUGHT, FLOOD, ETC.

Re Drought,

flood etc.

प्रसाद (बलिया) : चित्रका अध्यक्ष महोदय, इस समय हमारा देश एक आपात-कालीन स्थिति में से गजर रहा है। कहीं सूखा है, कहीं बाढ़ है और कहीं अकाल है। देश के लोगों को अनेक परे-शानियों का सामना करना पड़ रहा है। लेकिन विरोवी दल के सदस्य को नागरवाला कांड और पोस्टर कांड आदि से ही फुर्सतः नहीं मिलती है। महत्वपूर्ण समस्याओं और रचनात्मक कार्यक्रमों की तरफ उनका ध्यान नहीं है। मैं उत्तर प्रदेश और बिहार की बाढ के संबंध में आप का और सरकार का **ड**यान आकृष्ट करना चाहता हूं। गत वर्ष इन क्षेत्रों में भयानक बाढ़ से व्यापक क्षति हुई थी और भारत सरकार ने इस संबंघ में कुछ पग उठाये थे। अब इन क्षेत्रों में फिर बाढ़ आ रही है। मैं यह जानना चाहता हूं कि भारत सरकार और प्रदेश सरकारों ने बाढ़ की रोक-थाम के लिए और लोगों की रक्षा करने के लिए क्या कदम उठाये हैं। विशेष रूप से मेरे क्षेत्र, बलिया में गंगा नदी गायपाटा के पास और घांघरा नदी चांदपर गांव के पास इस क्षेत्र को काट रहीं है । इन दोनों कटावों से हमारा जिला बर्बाद हो जायेगा। इसी तरह बक्सर भी बर्बाद होने जारहा है, जो श्री शर्माकाक्षेत्र है।

SHRI K. LAKKAPPA (Tumkur) : I support the point made just now regarding the flood damage caused. In Mysore State also, there has been damage caused by floods due to the recent rains in the State. Some relief should be afforded to the Mysore Government to tackle the situation.

SHRI S. B. GIRI (Warangal) : About the Gratuity Bill, the Select Committee has submitted its report. The labour Minister had assured us that the Bill would be taken up and passed this session.